

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2902
ANSWERED ON:17.08.2004
CRITERIA FOR ASSISTANCE TO NGOS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria fixed for providing assistance to voluntary organization/agencies engaged in welfare of women and children/dissemination and spread of women education;
- (b) the amount released by the Government to each of these organizations during the last three years and till date, state-wise;
- (c) the details of agencies which are monitoring and auditing such organizations;
- (d) whether the working of these organizations has been reviewed; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) The basic criteria used for selection of NGOs and other agencies for operating the programmes of Department of Women and Child Development include the following:

- (i) Registered under one of the relevant statutory acts.
- (ii) In existence for a period of at least three years after registration.
- (iii) Have audited statements of Accounts for last three years.
- (iv) Financially sound.
- (v) Recommendation of State Governments/State Level Empowered Committees constituted for the purpose.
- (vi) Experience in relevant field.

(b) Details of the agencies to whom funds were released state-wise and scheme-wise for the last three years are available in the respective Annual Reports of the Department. The information for the current year is annexed.

(c), (d) & (e) A system exists to review the performance of various organizations through periodical reports from State Governments by monitoring agencies, review meetings and field visits by the concerned Area Officers.